

ORISSA ACT 13 OF 2010

***THE ORISSA MUNICIPAL (AMENDMENT) ACT, 2010**

[Received the assent of the Governor on the 1st October, 2010
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dated the 27th October, 2010 (No.1741)]

AN ACT FURTHER TO AMEND THE ORISSA MUNICIPAL ACT, 1950

BE it enacted by the Legislature of the State of Orissa in the
Sixty-first Year of the Republic of India, as follows :—

Short title.

1. (1) This Act may be called the Orissa Municipal (Amendment)
Act, 2010.

Amendment
of section 19.

2. In sub-section (1) of section 19 of the Orissa Municipal Act, 1950
for the words "fifteen days" the words "forty-five days" shall be substituted.

Orissa Act 23
of 1950.

*[For the Bill, See *Orissa Gazette*, Extraordinary dated the 22nd June,
2010 (No.939) [I Legis-6/ 2009]